

watches, cameras and binoculars with Japanese technical co-operation; and

(b) if so, the details thereof?

The Minister of Industry (Shri Manubhai Shah): (a) and (b) A statement is laid on the Table of the House

STATEMENT

Watches—A Japanese firm has submitted a scheme for the manufacture of watches in India. The scheme is under consideration.

Cameras and Binoculars.—A Japanese firm has indicated its willingness to offer technical co-operation in the manufacture of cameras, binoculars as well as other optical instruments. However no concrete proposals have been received.

Compensation for Property in East Pakistan

*609 { Shri Muhammed Elias:
Shri Vajpayee:

Will the Prime Minister be pleased to state

(a) whether Government is aware that the Land Revenue Commission of East Pakistan has recently decided not to give any cash compensation to Indian landlords who have got property in East Pakistan, and

(b) if so, the action taken by Government in the matter?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) In their report recently submitted to the Governor of East Pakistan, the Land Revenue Commission are stated to have recommended that compensation for acquired properties of the absentee Indian landlords may be paid only in the form of bonds and not in cash. The details of the scheme for payment of compensation in bond as recommended by the Commission are not yet available.

(b) As the report is under consideration of the Government of East Pakistan, it may be premature for the Government of India or their High Commissioner to take any action.

Indo-Chinese Trade Agreement

*610 Shri Hem Barua: will the Minister of Commerce and Industry be pleased to state

(a) whether it is a fact that the Indo-Chinese Trade Agreement has been recently extended for a period of another one year,

(b) if so, whether it covers Indo-Tibetan trade also,

(c) whether it is a fact that there is no provision in the Indo-Chinese Trade Agreement against the convertibility of trade balance, and

(d) if so, how this difficulty is sought to be overcome?

The Minister of Commerce (Shri Kanungo): (a) to (c) Yes, Sir

(d) By concluding a fresh trade agreement (on the model of our recent trade agreement with the USSR) on the expiry of present trade agreement.

काश्मीर में बाढ़

*611 { श्री प्रकाश वीर शास्त्री :
श्रीमती इला पालचौधरी :

क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि

(क) क्या यह सच है कि काश्मीर में बाढ़ के कारण कुछ नदियों ने अपना मार्ग बदल लिया है जिसके फलस्वरूप भारत की कुछ भूमि पाकिस्तान के हाथ में चली गई है .

(ख) यदि हा, तो उस भूमि का क्षेत्रफल कितना है और उसे अपने पास रखने के लिये क्या कार्यवाही की जा रही है :